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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P- 04/2013

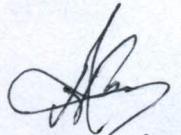
**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M

Name of the Company		Abhyudya Trading Ltd. & Anr.-Vs_Jatia Cotton Mills Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Anunoy Basu, Adv

L.R. of
Resp. No. 5


8/11/17

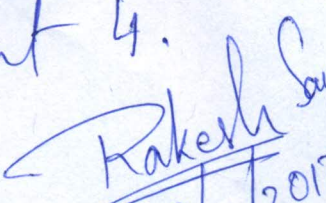
1. Mr. Reetobrata Mitra
2. Mr. Ayan De
3. Ms. Payal Saha

Adv. for the
Petitioners No. 142

Payal Saha
8/11/17

Dhiren Sharma, Adv
Rakesh Sankar, Adv
Sankar San Sankar, Adv
Arindam Das, Adv

Respondent 4.


8/11/2017

P.T.O.

ORDER

Ld. Counsel for the petitioner nos. 1 and 2 and the respondent nos. 4 and 5 are present.

Ld. Counsel for the respondents informed that they have filed a SLP against the order of Hon'ble NCLAT whereby appeal against the order of NCLT dated 11/07/2017 has been dismissed. As the appeal has been rejected the case shall be decided without any stay from any superior Court.

Since the pleadings are complete both the parties are directed to file written submissions within 15/12/2017.

List on 15/12/2017 for arguments.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)